

Marathe Committee was appointed in 1975. The report was submitted by the Committee in 1977. Thereafter, a National Transport Policy Committee was appointed under the Chairmanship of Shri B.D. Pande, then Cabinet Secretary. They submitted the report in 1980 and the report of Pande Committee has been placed on the Table of the House.

I do not know what is the relevance of Marathe Committee, because the latest report in this respect was also taken into account.

The Marathe Committee report is available. If the Hon. Member is very much interested in the Marathe Committee report, certainly I do not have any objection. We can place it on the Table of the House.

WRITTEN ANSWERS TO QUESTIONS

Publication of Judgements of Supreme Court and High Courts on Service Matters

*42. DR. A.U. AZMI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to consolidate judgments given by the Supreme Court and the various High Courts on service matters relating to Government servants and make them available as priced publications; and

(b) if so, the steps taken to bring out the desired publication on priority basis ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) No, Sir.

(b) Does not arise.

Setting up of Coastal Steel Plant at Haldia

*46. SHRI SATYAGOPAL MISRA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether his Ministry has taken up the proposal of setting up a coastal steel plant at Haldia with the Ministries of Planning and Finance;

(b) if so, the details thereof; and

(c) what are the details of the decisions arrived at ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) No, Sir.

(b) and (c) Do not arise.

Inquiry Commission in Assam

*47. DR. VASANT KUMAR PANDIT : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether as announced by him on 14 March, 1983 in Lok Sabha, Assam Government have set up a High Level Administrative Inquiry to investigate into the massacres;

(b) if so, when and the progress thereof;

(c) whether the 'One-man Inquiry Commission on Assam' under Shri T.P. Tiwari appointed on 6 May, 1983 has started functioning;

(d) if so, what are the terms of reference and the time limit; and

(e) when the Interim/Final Report will be submitted ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The Government of Assam has appointed a one-man Commission of Inquiry under section 3 or the Commissions of Enquiry Act, 1952 with Shri T.R. Tiwari I.A.S. (Retired) as its Chairman and member. The Commission is expected to start functioning shortly.

(d) and (e) The following are the terms of reference :—

- (i) To look into the circumstances leading to the disturbances which took place in the State of Assam during January to April, 1983;
- (ii) to examine the measures taken by the concerned authorities to anticipate, prevent and deal with these disturbances and to assess the adequacy thereof and indicate whether there were any deficiency or failures on the part of any authority or individual;
- (iii) to suggest measures to prevent recurrence of such incidents in future; and
- (iv) to make such other recommendations as deemed fit.

The Commission will make enquiry and submit its report within six months. The Government of Assam may, on sufficient grounds, extend the time for submission of the report of the Commission.

Integrated Watershed Development Project in Kalimpong

*48. SHRI ANANDA PATHAK : Will the Minister of PLANNING be pleased to state :

(a) whether an integrated development project of watershed at Posyarthora in Kalimpong would be taken up under the current year's plan,

(b) if so, the details thereof; and

(c) the amount allotted for this project so far?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) to (c) The West Bengal Comprehensive Area Development Corporation have prepared a Watershed Management Plan for a small watershed of Poshyar Khola in Kalimpong, Darjeeling. The project seeks to cover an area of about 500 hectares with a population of 1572 persons and proposes to take up protective works to preserve the ecology

and economic activities and social welfare programmes to improve the living standards of the people of the area. The requirement of fund for the project for a period of five years has been estimated at Rs. 126.01 lakhs. For 1983-84, the allocation proposed is Rs. 23.41 lakhs.

The project still awaits the approval of the State Government.

Capture of Foreign Vessels in Andaman and Nicobar Islands

*49. SHRI MANORANJAN BHAKTA ; Will the Minister of HOME AFFAIRS be pleased to lay a statement showing :

(a) how many foreign vessels were captured during last three years upto June, 1983 in the territorial waters of Andaman and Nicobar Islands giving names of the vessels, date of capture, number of crews on board and their nationality;

(b) what action has been taken in each case;

(c) whether it is a fact that some foreigners escaped from the Islands alongwith the boat at night; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) A statement based on the information furnished by Andaman & Nicobar Administration is placed on the Table of the House. (Placed in library. See No. Lt 6737/83)

(c) and (d) The Andaman & Nicobar Administration have reported that a foreign boat carrying 10 persons was apprehended on 17.12.1982 near Mayabunder, North Andaman. Both the boat and its occupants later found to be Burmese, were taken into custody. Subsequent inquiries revealed that they had come to Mayabunder in distress due to breakdown of engine of the boat. As